

Financial Assistance from Rural Electrification Corporation for Assam

6001. SHRI ROBIN KAKOTI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Government of Assam have submitted any scheme for the rural electrification to be financed by the Rural Electrification Corporation ;

(b) if so, the amount of money required to implement these schemes ; and

(c) the amount of money sanctioned or proposed to be sanctioned by the Rural Electrification Corporation to implement these schemes ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) to (c). The Assam State Electricity Board had submitted to the Rural Electrification Corporation for financial Assistance, seven rural electrification schemes at an estimated cost of Rs. 358.81 lakhs. The Corporation have so far sanctioned 3 schemes for Rs. 140.46 lakhs. Of the remaining four schemes, 3 schemes involving loan assistance of Rs. 131.99 lakhs have been returned to the State Electricity Board for revision and one scheme involving loan assistance of Rs. 86.36 lakhs is under the consideration of the Corporation.

Safety Organisation on Indian Railways

6002. SHRI CHANDRIKA PRASAD :
SHRI P. L. BARUPAL :

Will the Minister of RAILWAYS be pleased to state :

(a) the date from which Safety Organisation has been started on the Railways for the safe running of trains ;

(b) the total number of Senior Administrative Officers, Junior Administrative Officers, Class I and Class II Officers, and Inspectors engaged in each grade in this Organisation, separately on each Zone and also in Railway Board Office ;

(c) the total number of Clerical staff, Stenographers and Class IV staff attached to the Officers as referred to in part (b) above ;

(d) The total expenditure incurred on the staff as referred to in parts (b) and (c) above, for the years 1969-70, 1970-71 separately as Pay, and TA/DA ; and

(e) whether Government have ever made survey from Class III and Class IV Railway employees regarding the utility of this Organisation and if so, the result thereof ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) to (e). The information is being collected and will be placed on the table of the House.

Dismantling of Hutments of Workers by Bhakra Dam Management Board Authorities

6003. PROF. NARAIN CHAND PARASHAR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Bhakra Dam Management Board authorities are planning to dismantle the hutments and quarters in Bhakra, which were constructed for workers ; and

(b) if so, whether Government are considering to hand over the same to the Himachal Pradesh Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI N. B. KUREEL) : (a) and (b). For the construction of Bhakra Dam, a large number of quarters were constructed to house the workmen. Some prefabricated huts were also erected. Since the construction work is now over, most of the Quarters including the prefabricated huts are now surplus and lying vacant. These were offered to Himachal Pradesh but they did not show any interest. The prefabricated huts are now being released in favour of other government Agencies and Projects for use.

Inspection of Simla Railway Station by Officers.

6004. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Railway Officers who visited Simla for inspection of the work at the Railway Station, Simla in May and June, 1971 ;

(b) whether there was any duplication in inspection ; and

(c) if so, the action Government propose to take in the matter ?

THE MINISTER OF RAILWAYS : (SHRI HANUMANTHAIYA) : (a) 28 officers of the Northern Railway Headquarters and Delhi Division inspected the working of the Simla Railway Station during the months of May and June, 1971 ;

(c) There was no duplication in the inspections carried out by the officers.

(c) Does not arise.

Allotment of Accommodation to Running Staff

6005. SHRI PRAVINSINGH SOLANKI : Will the Minister of RAILWAYS be pleased to state :

(a) what were the recommendations made by the Railway Accidents Inquiry Committee regarding allotment of accommodation to the running staff ;

(b) the action taken by Government to implement the same on Railways ;

(c) the procedure adopted for allotment of accommodation to the running staff ; and

(d) the types of accommodation allotted to the running staff (Loco) of each zone and in each category ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) The first priority in housing should go to the running staff.

(b) and (c). Instructions were issued to the Railway Administrations that :

(i) while allotting existing quarters, the Railway Administrations should ensure that all quarters vacated by the essential running staff are ordinarily allotted to such staff,

(ii) 50 % of the total allotment for building staff quarters should be utilised for the construction of quarters for essential running staff during the Fourth Plan.

(d) Information is being collected and will be laid on the Table of the Sabha.

Power Projects Proposed by Punjab Government

6006. SHRI TEJA SINGH SWATANTRA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names of the power projects which have been proposed by the Punjab State Electricity Board, together with estimated expenditure, to meet the requirement of electricity ; and

(b) the names of projects proposed to be undertaken in Punjab during the Fourth Five Year Plan ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) A statement giving the names of the power projects which have been proposed by the Punjab Government with their generating capacity and estimated cost is laid on the Table of the House. [*Placed in the Library. See No. LT-747/71*]

Centrally Aided Power Projects Under Construction in Kerala

6007. SHRIMATI BHARGAVI THANKAPPAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names and locations of Centrally-aided power projects under construction at present in the State of Kerala ;

(b) the estimated expenditure to be incurred thereon project-wise ;

(c) whether the construction work on the said projects is going on according to schedule ;

(d) if not, the reasons therefor and the steps taken to make up the delay in this regard ; and

(e) the names of the power projects to be undertaken under the Fourth Five Year Plan ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) Since the com-